

F. No. 12-71 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated:- 11/8/17

ID No. 12-71/2017

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. DOREVI/2017/51003/1 dated 10/8/17 of Shri /Smt. Ankit Mann under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. DOREVI/2017/51003/1 dated. 10/8/17 CPIO ID No. 12-71/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 25/8/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

*V.P. Pandey*

(V.P. Pandey)

Central Public Information Officer

Copy to:

1. DR(A)

2. A.O → *Indy*

3. \_\_\_\_\_

4. Sh. Ankit Mann

*oll*

*E-9 Beshant Vihar  
Rohini, Delhi-110085*

*Ankit Mann  
11/8/17*

*[Stamp]*  
*[Signature]*  
11/08/2017  
CENTRAL PUBLIC INFORMATION OFFICER

Rund  
10/8/17

**RTI MATTER/SPEED POST**

F. No. R-20011/131/2017-Ad.1C(CESTAT)  
Government of India  
Ministry of Finance  
Department of Revenue

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ID - 12-71/2017

New Delhi, North Block  
Dated: the 7<sup>th</sup> August, 2017

To

The CPIO, CESTAT  
2, West Block,  
RK Puram,  
New Delhi - 110066

**Subject: - Your RTI application dated 13.07.2017- reg**

Sir,

Please find enclosed herewith a copy of RTI application dated 13.07.2017 of Shri Ankit Mann. The RTI application is transferred under section 6(3) of the RTI Act, 2005, for providing the necessary information directly to the applicant in r/o point-1 to point-3 of the RTI application, in terms of the provisions of the RTI Act, 2005, under intimation to this office.

Encl. : As above

Yours faithfully

(S Bhowmick)

Under Secretary to the Government of India/CPIO  
Tel No. 23095359

:- R(A)

533346/2017/05 (AD. IA & B)

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)	
Registration Number (पंजीकरण संख्या) : DOREV/R/2017/51003/1	Date of Receipt (प्राप्ति की तारीख) : 13/07/2017
Type of Receipt (रसीद का प्रकार) : Online Receipt	Language of Request (अनुरोध की भाषा) : English
Name (नाम) : Ankit Mann	Gender (लिंग) : Male
Address (पता) : E 9 prashant Vihar, Rohini ,Delhi 110085, Pin:110085	
State (राज्य) : Delhi	Country (देश) : India
Phone Number (फोन नंबर) : Details not provided	Mobile Number (मोबाईल नंबर) : +91-9818545007
Email-ID (ईमेल-आईडी) : ankitmann01@gmail.com	
Status (स्थिति)(Rural/Urban) : Urban	Education Status :
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No	Citizenship Status (नागरिकता) : Indian
Amount Paid (राशि का भुगतान) : 0 (Received by Department of Revenue) (original recipient)	Mode of Payment (भुगतान का प्रकार) : Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S. Bhomick US(AD.IANB)
Information Sought (जानकारी मांगी):	provide point wise information 1 name of all officers under this department who are under enquiry related to corruption 2 name of all officera under this department under whom any sought of inquiry is going on related to harrasment of any sought 3 copy of <u>monthly expenses</u> in your offices related to may june july 2017 4 how many offices are under this department 5 name of all offices and address under this department
Original RTI Text (मूल आरटीआई पाठ):	provide point wise information 1 name of all officers under this department who are under enquiry related to corruption 2 name of all officera under this department under whom any sought of inquiry is going on related to harrasment of any sought 3 copy of monthly expenses in your offices related to may june july

26/7  
So (AD. IA)

So (AD. IB)

So (AD. IC)

Ms. Harshika / 26/7  
26/7  
ah. Ashkar

F. No. 12-71 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 29/8/17

ID No. 12-71/17

To,

Sh. Ankit Mann  
E-9 Prashant Vihar  
Rohini - Delhi - 110085

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DORE/R/2017/51003/1 Dt. 10/8/17 and our ID No. 12-71/17 the information received from DR(A) containing 01 Page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

all  
Information provided by the  
deemed CPIO is as per original  
RTI Text given at the Central Public Information Officer  
bottom of ROM application.

(V.P. Pandey)

(Signature)

28/8/17

F. No. 53(RTI)/ Miscn./CESTAT/ N.D.-2016 Vol.-II  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066  
Admn. SECTION

CPIO ID No: 12-71/2017  
Date: 16.08.2017

Sub: information sought under RTI Act 2005 - reg.

Sir,

Please refer to the RTI No. DOREV/R/2017/51003/1 dt. 13-7-2017 of Shri Ankit Maan and find point wise reply as under:

1. None.
2. None.
3. Does not pertain to this section.

Yours faithfully,



(Bineesh Kumar K. S.)  
Dy. Registrar (Admn.)

To:  
CPIO CESTAT New Delhi

*Information is as per original RTI text.*

F. No. 12-71 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 22/8/17

ID No. 12-71/17

To,

Sh. Ankit Mann  
E-9, Prasant Vihar  
Rohini - Delhi - 110085

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. DDREV/R/2017/51003/1 Dt. 10/8/17 and our ID No. 12-71/17 the information received from Accounts Officer containing 01 Page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 02/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

V.P.  
(V.P. Pandey)

Central Public Information Officer

23 AUG 2017

F.No. 70/CESTAT/Cash/RTI/2017-18  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K.Puram, New Delhi-110066

Dated:-22/08/2017

To

Sh.V.P.Pandey,  
Assistant Registrar/CPIO  
CESTAT, New Delhi

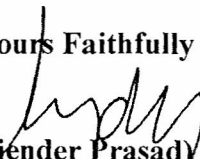
Sub:- Supply of information under RTI Act-2005 I.D No. 12-71/2017reg.

Sir,

Refer to your letter F.No. 12-71/CESTAT/CPIO/N.D/V.P.P/2017 dt.11.08.2017, forwarding therein the RTI application of Sh. Ankit Maan for providing the necessary information.

In this regard it is stated that only point no. 3 relates the Accounts section and the information with regards to monthly expenditure for May, June and July 2017 is available on the CESTAT website i.e. [www.cestatnew.gov.in](http://www.cestatnew.gov.in).

Yours Faithfully

  
(Rajender Prasad)  
Accounts Officer  
Ph. 26109578

  
22/08/17